

[English]

SHRI H.D. DEVAGOWDA:

OCB-283 Technology

5145. SHRI SHYAM LAL KAMAL will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is any plan to upgrade E-10-B Technology used in Indian Telephone Industry, Manakpur, Uttar Pradesh to OCB -283 Technology,

(b) if not, the reasons therefor,

(c) whether OCB-283 technology being provided to Indian Telephone Industry, Bangalore, and

(d) if so, in what way it will be advantageous there ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) Yes, sir

(b) Does not arise in view of (a) above

(c) Yes Sir

(d) with this new technology, high capacity telephone exchanges can be installed with modern features

Irrigation Projects in Krishnan basin

5146 SHRI C P MUDALAGIRIY-APPA

Will the Minister of WATER RESOURCES be pleased to state

(a) the details of major and medium irrigation projects in Krishna basin still pending with the Union Government for clearance;

(b) the time by which these are likely to be cleared along with the estimated cost of each project;

(c) the details of major and medium irrigation projects taken up for execution in the Krishna basin till date,

(d) the estimated amount spent so far on each of the project,

(e) the total area brought under irrigation so far, and the additional expenditure required for their completion?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA)

(a) and (b) details of major and medium irrigation projects in Krishna basin at the Centre for techno-economic appraisal are given in the attached Statement - I

(c) to (f) details of major and medium irrigation projects in Krishna basin under construction are given in the attached Statement-II

STATEMENT - I

Details of Major & Medium Irrigation Projects in Krishna Basin at the Centre

Name of the Project	Latest Estimated Cost (Rs. Crores)	Benefitted Area Thousand Hectares	Actions required to be taken by the State for consideration for clearance	
1	2	3	4	
A. Techno-economic examination completed & found acceptable by the Advisory Committee subject to certain observations.				
MAJOR				
<i>Andhra Pradesh</i>				
1	Jurala	204.75	47,835	Clearance from Environmental angle & concurrence of State's Finance Deptt.
<i>Karnataka</i>				
2.	Hippargi	186.70	59.69	Back water studies & Planning of measures for prevention of submergence in Maharashtra if required & clearance from Environment & Forest angles
<i>Maharashtra</i>				
3	Warna	284.75	113.92	Clearance from Environment & Forest angles
4	Sangula Branch Canal	25.43	9.24	Clearance from Environment & Forest angles and concurrence of State Finance Deptt.
5.	Koyana-Krishna	167.90	85.90	Planning Commission's clearance

Name of the Project	Latest Estimated Cost (Rs. Crores)	Benefitted Area Thousand Hectares	Actions required to be taken by the State for consideration for clearance
1	2	3	4
MEDIUM			
1. Jangambhatti	3.45	3.46	Forest clearance, review of hydrology & availability of funds
2. Northmand	4.17	4.59	Forest clearance, rehabilitation & resettlement of oustees, availability of funds & review of hydrology.
3. Tarai	8.96	8.76	Concurrence of State Finance Dept., confirm availability of funds and adequate provision for rehabilitation & resettlement of oustees
4. Moma Gurchar	7.31	5.329	Forest clearance and confirm availability of funds
5. Benetura	4.01	2.51	Comply observations on modified proposal
B. Techno-economic examination completed but consideration deferred by the Advisory Committee			
MAJOR			
Andhra Pradesh			
1. Telugu Ganga	634.49	199.00	Resolution of Inter-State Issues.

Name of the Project	Latest Estimated Cost (Rs. Crores)	Benefitted Area Thousand Hectares	Actions required to be taken by the State for consideration for clearance
1	2	3	4
<i>Maharashtra</i>			
2. Dudhganga	154.73	81.97	Clearance from Environment & Forest angles
C. Under Correspondence with the state			
<i>MAJOR</i>			
<i>Karnataka</i>			
1. Bannithora	79.23	20.234	Sorting of issues on technical aspects
2. Ramthal Lift	64.14	22.27	-do-
3. Upper Tunga	379.87	94.698	The modified report has been received in Central Water Commission recently

STATEMENT - II
Details of Major & Medium Irrigation Projects in Krishna Basin under Construction

Ongoing Projects in Krishna Basin
I - Major Projects

Sl. No.	Name of Project	Latest Estimated cost	Expenditure to end of VII Plan	Spillover cost	Ultimate Potential	Potential created to end of VII Plan
1	2	3	4	5	6	7
ANDHRA PRADESH						
1.	Nagarjunasagar	778	655	123	895	800
2.	Pulivendula Branch Canal	27	12	15	24	16
3.	Srisailem Right Bank canal	545	51	494	77	-
4.	Srisailem left Bank canal	462	33	419	121	-
5.	Teluguganga	1100	313	787	233	-
6.	Jurala (Priyadarshini)	275	83	192	88	-
-	Tungabhadra HLC St. II (IS)	176	86	90	90	45
KARNATAKA						
1.	Tungabhadra Dam & LBC	112	92	20	244	242

Sl. No.	Name of Project	Least Estimated cost	Expenditure to end of VII Plan	Spillover cost	Ultimate Potential	Potential created to end of VII Plan
1	2	3	4	5	6	7
2.	Tungabhadra High level canal (IS) 28	17	11	81	68	
3.	Malaprabha	342	109	218	149	
4.	Upper Krishna St. I	1500	561	939	425	112
5	Bennithore	73	15	58	22	-
6.	Hippargj Barrage	187	5	182	60	-
7.	Dudhganga	26	4	22	20	-
-	Ghataprabha St. III	371	105	266	178	25
MAHARASHTRA						
1.	Khadalwasla	192	116	76	62	41
2.	Krishna	212	168	44	113	78
3.	Bhima	497	287	210	163	106
4.	Wama	419	155	264	114	1
5.	Dudhganga (IS)	233	79	154	65	-

Sl. No.	Name of Project	Lastest Estimated cost	Expenditure to end of VII Plan	Spillover cost	Ultimate Potential	Potential created to end of VII Plan
1	2	3	4	5	6	7
6.	Chakaman	106	2	84	39	-
7.	Krishna Koyna lift	259	21	238	36	-
	Total Major	7020	3123	4557	3268	1683
ANDHRA PRADESH						
1.	Varadaraja swamy gudi	18.21	3.42	14.79	4.17	-
KARNATAKA						
1.	Amarja	37.41	8.85	29.56	8.90	-
2.	Lower Mullamari	48.57	6.05	42.52	9.71	-
3.	Maakinalla	23.35	2.38	21.47	2.83	-
4.	Feeder channel to Rankere	6.85	4.41	2.44	3.34	-
5.	Hirehall	48.72	3.62	45.10	8.01	-
MAHARASHTRA						
1.	Yeotmasoli	7.62	5.09	2.53	1.80	0.80

Sl. No.	Name of Project	Latest Estimated cost	Expenditure to end of VII Plan	Spillover cost	Ultimate Potential	Potential created to end of VII Plan
1	2	3	4	5	6	7
2.	Jawalgaon (Hatizhingrn)	11.54	6.19	3.44	5.34	1.26
3.	Chikotra	14.66	0.59	14.07	4.69	1.02
4.	Kasari	14.44	9.68	4.78	9.46	3.53
5.	Kumbhi	17.47	1.53	18.94	8.89	0.82
6.	Kadvi	15.22	1.19	14.03	9.22	1.40
7.	Jangamahatti	11.19	1.95	9.84	3.14	-
8.	Wachwale	16.16	7.20	8.96	3.63	2.88
9.	Urmodi	20.46	0.93	19.53	9.04	-
10.	Bor(Kolhapur)	14.00	0.25	13.75	10.45	-
11.	Sankh	17.13	6.68	10.50	2.83	-
12.	Patgaon	23.37	7.97	15.40	8.36	0.76
13.	Kasaraal	12.52	2.08	10.44	3.64	-
	Total Medium	379.39	81.30	298.09	117.30	12.47
	Grand Total (Major & Medium)	8299.39	3204.30	4855.09	3365.30	1645.47

[*Translation*]

**Funds for Rural Electrification
Programme in Bihar**

5147. SHRI KASHIFAM RANA:
SHRI RAM LAKHAN
SINGHYDAV:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the funds released to Bihar and Gujarat under Rural Electrification Corporation Programme is less than the amount allocated;

(b) if so, the reasons therefor; and

(c) the amount to be allocated during 1992-93 ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). Even though the Planning commission had originally approved an outlay of Rs. 27.45 crores and Rs. 34.96 crores for the current year (1991-92) for rural electrification work through Rural Electrification Corporation (BEC) in Bihar and Gujarat respectively the outlay had to be reduced due to resource crunch. The revised allocation and disbursement of funds for rural electrification programme in Bihar and Gujarat up to the end of February 1992 is as under:-

(Rs. in crores)

<i>Sr. No.</i>	<i>Name of the State</i>	<i>Allocation</i>	<i>Disbursement</i>
1.	Bihar	14.85	4.23
2.	Gujarat	22.56	17.00

The Bihar state Electricity Board is heavily defaulting in the repayment of REC's dues and release of funds to the States had, therefore, to be restricted. In the case of Gujarat, the balance allocation is likely to be disbursed by the end of march, 1992

(c) The Planning Commission has allocated Rs. 14.05 crores and Rs. 26.00 crores to Bihar and Gujarat respectively for the next financial year.

**Villages Electrified in Rampur
Distt., U.P.**

5149. SHRI RAJENDER KUMAR SHARMA: Will the Minister of POWER

AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of villages of Rampur district, Uttar Pradesh, electrified under the rural electrification scheme; and

(b) the number and names of villages electrified during 1991 and proposed to be electrified during 1992 ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Uttar Pradesh State Electricity Board (UPSEB) has reported electrification of 807 villages in Rampur